

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI**

**ORDER**

In supersession of earlier orders, the following Committees are hereby re-constituted for all districts with immediate effect:-

**COMMITTEES FOR**  
**ALL DISTRICTS & COURT COMPLEXES ACROSS DELHI**

S. No	Name of the Committee	Name of Judicial Officer	Designation
1	Committee for inter-se District transfer of the members of the staff.	Principal District & Sessions Judge (HQ)	Chairperson
		Sh. Sanjay Garg, Pr. District & Sessions Judge (New Delhi) (PHC)	Member
		Sh. Vinod Kumar Principal District & Sessions Judge, (West)	Member
2	Recommendation Committee for the purpose of making recommendations to the High Court of the names of suitable candidates for the posts of AO(J) and above as per Rule 2(13) of the Delhi District Court Establishment Rules, 2012.	Principal District & Sessions Judge (HQ)	Chairperson
		Sh. Sanjay Garg, Pr. District & Sessions Judge (New Delhi) (PHC)	Member
		Sh. Vinod Kumar Principal District & Sessions Judge (West)	Member
3	Suspension Review Committee for reviewing the suspension orders in respect of suspended employees.	Ms. Illa Rawat, District Judge, Comm.Court (Central)	Chairperson
		Sh. Deepak Garg, District Judge, Comm. Court (Central)	Member
		Sh. Anil Kumar Sisodia District Judge, Comm.Court (Central)	Member
4	Administrative & Legal Affairs Advisory Committee.	Ms. Shail Jain Principal District & Sessions Judge (East)	Chairperson
		Sh. Vishal Gogne Addl. Sessions Judge /Spl.Judge(NDPS)(East)	Member
		Sh. Ankur Jain, Judge Family Court (N-E)	Member
		Sh. Arun Sukhija, Addl. Sessions Judge (East)	Member
5	Hindi Implementation Committee.	Sh. Sanjeev Jain, Principal Judge, Family Court, (East)	Chairperson
		Sh. Mukesh Kumar Gupta, Member Secretary, DSLSA, RACC	Member
		Sh. Hem Raj, Addl. Sessions Judge (West)	Member
		Ms. Neeti Suri Mishra, ACMM (North)	Member

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6	Recruitment Committee under Rule 2(14), Delhi District Courts Establishment Rules.	Sh. Vinay Kumar Khanna, Principal Judge, Family Court, (West)	Chairperson
		Sh. Vijay Kumar Dahiya Judge In-Charge, Mediation Centre, (N-W)	Member
		Sh. Deepak Garg, District Judge, Comm.Court, (Central)	Member
		Sh. Lal Singh District Judge, Comm.Court, (South-East)	Member
		Sh. Arul Varma, ASJ, Special Judge (NDPS), (South-East)	Member
		Sh. Manish Aggarwal Registrar, High Court of Delhi	Member
		Deputy Secretary (Legal/CC-II, DSSSB)	Member
		Deputy Secretary (Exam) DSSSB,	Member
7	(1). Selection Committee under Rule 2(15)(b), Delhi District Courts Establishment Rules.	Sh. Arun Bhardwaj, Spl. Judge, PC-ACT (CBI) (RACC)	Chairperson
		Sh. Sumit Dass, PO-Labour Court (RACC)	Member
	(2). Committee to suggest eligibility to appear in departmental examination promotion criteria for different category of posts.	Sh. Arun Sukhija, Addl. Sessions Judge (East)	Member
8	Compassionate Appointments Committee to consider the applications of the dependent family members of deceased government servant seeking compassionate appointment on group C/D posts.	Sh. Ajay Pandey, District Judge, Comm.Court (Central)	Chairperson
		Sh. Raj Kumar, ASJ (Central)	Member
		Ms. Saumya Chauhan, ASJ (FTC) (West)	Member
9	Centralized Committee for Library.	Sh. Umed Singh, District Judge, Comm.Court (Central)	Chairperson
		Officer Incharge, Library, (Tis Hazari Courts)	Member
		Officer Incharge, Library, (Karkardooma Courts)	Member
		Officer Incharge, Library, (Dwarka Courts, Delhi)	Member
		Officer Incharge, Library (Saket Courts)	Member
		Officer Incharge, Library, (Rohini Courts, Delhi)	Member
		Officer Incharge, Library.(PHC, Delhi)	Member
		Officer Incharge, Library (Rouse Avenue Courts, Delhi)	Member
Deputy Controller of Accounts (Admn) Principal Accounts Office, GNCTD	Ex-Officio Member		

10	(1) Seniority Committee to determine the seniority of employees of the establishment of Principal District & Sessions Judge (HQs) in implementation of direction of Hon'ble High Court in WP No.5686/ 1998 titled as Jagdish Rana & Ors. Vs.GNCT of Delhi.	Sh. Rajneesh Kumar Gupta, Principal Judge, Family Court (HQ), Dwarka	Chairperson
		Sh. Ankur Jain, Judge Family Court (N-E)	Member
		Sh. Arun Sukhija Addl. Sessions Judge (East)	Member
(2)	Committee to look into the pay anomaly of officials of all cadres.		
11	MACP Screening Committee for employees of all Groups (A,B &C) of this establishment for grant of financial upgradation under the MACP/ACP Scheme.	Ms. Renu Bhatnagar Principal District & Sessions Judge (SHD)	Chairperson
		Sh. Sumit Dass, PO-Labour Court, (RACC)	Member
		Sh. Arun Sukhija Addl. Sessions Judge (East)	Member
12	District Court Welfare Committee & Committee to look into the issue of Security and giving facility of PSO to the Trial Court Judges in Delhi.	Sh. Surinder S. Rathi, District Judge (Commercial Court) (SHD)	Chairperson
		Sh. Manish Yaduvanshi, ASJ-(SC-RC)-01, West	Member
		Chief Metropolitan Magistrate (Central)	Member
		Chief Metropolitan Magistrate (West)	Member
13	Committee for resolving inter-se difficulties in District Courts.	Principal District & Sessions Judge (HQ)	Chairperson
		Principal District & Sessions Judge (East)	Member
		Principal District & Sessions Judge (N-W)	Member
		Principal District & Sessions Judge (RACC)	Member
		Principal District & Sessions Judge (South)	Member
		Principal District & Sessions Judge (SW)	Member
		Principal District & Sessions Judge (West)	Member
		Principal District & Sessions Judge (SHD)	Member
		Principal District & Sessions Judge (North)	Member
		Principal District & Sessions Judge (NE)	Member
		Principal District & Sessions Judge (SE)	Member
Principal District & Sessions Judge (ND)	Member		
14	Litigation Committee.	Sh. Umed Singh, District Judge, Comm.Court (Central)	Chairperson
		Sh. Anil Kumar Chandhel, ADJ (West)	Member
		Sh. Sandeep Kumar Sharma (Central)	Member
15	Committee regarding Non-Functional Pay Scale Rs.5400/-	Sh. Anurag Sain, District Judge, Comm.Court (New Delhi)-PHC	Chairperson
		Sh. Prashant Kumar, Spl. Judge (PC-Act) (CBI), RACC	Member
		Ms. Aparna Swami, ASJ (New Delhi)-PHC	Member

16	Committee to look into the matter of grant of advance increments for acquiring qualification of LL.B/LL.M. by Officials/ Officers.	Sh. Vimal Kumar Yadav, Principal District & Sessions Judge, (North-West)	Chairperson
		Sh. Vijay Kumar Dahiya Judge In-Charge, Mediation Centre, (North-West)	Member
17	Centralized Computerization Committee.	Sh. Pawan Kumar Jain Chairman (IT & Digitization) Delhi District Courts.	Chairperson
		Officer In-charge (Computers) Central District, Ex-Officio Member	Member
		Officer In-charge (Computers) North West District, Member	Member
		Officer In-charge (Computers) South District, Ex-Officio Member	Member
		Officer In-charge (Computers) South-West District, Ex-Officio Member	Member
		Officer In-charge (Computers) East District, Ex-Officio, Member	Member
		Officer In-charge (Computers) New Delhi District, Ex-Officio, Member	Member
		Officer In-charge (Computers) Rouse Avenue District, Ex-Officio Member	Member
		Sh. Sunil Kumar Sharma, ASJ (West) District, Tis Hazari Courts, Delhi	Member
		DDO, Central District Tis Hazari Courts, Delhi, Ex-Officio Member	Member
		Dy. Controller of Accounts, Ex-Officio Member (to be nominated by Dy. Controller of Accounts Govt. of NCT of Delhi)	Member
18	Co-ordination Committee for the Delhi District Courts to prepare the Disaster Management Plans for court buildings in each District Court Complex.	Sh. Virender Kumar Bansal Principal District & Sessions Judge (North-East)	Chairperson
		Chairperson, Disaster Management Committee (THC)	Member
		Chairperson, Disaster Management Committee (RHN)	Member
		Chairperson, Disaster Management Committee (KKD)	Member
		Chairperson, Disaster Management Committee (DWK)	Member
		Chairperson, Disaster Management Committee (Saket)	Member
		Chairperson, Disaster Management Committee (PHC)	Member
		Sh. Vinod Bhardwaj, President, Organization of Disaster Managers.	Member



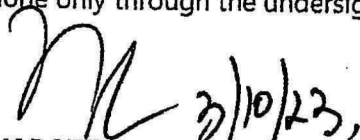
19	Committee for Internal Auction of condemned Vehicles.	Sh. Sanjay Sharma-II, District Judge, Comm.Court (Central)	Chairperson
		Sh. Vikrant Vaid, ASJ (Electricity) (Central)	Member
20	Committee to deliberate on the subject as regard the applicability of Central Civil Services (Fixation of Pay of Re-employed Pensioners) Orders, 1986 to our department. In addition thereto, the committee shall also look into the individual cases of re-employed officials for the pay fixation of re-employed pensioners on case to case basis.	Sh. Vimal Kumar Yadav Principal District & Sessions Judge (North-West)	Chairperson
		Sh. Vinod Kumar, Principal District & Sessions Judge (West)	Member
		Dr. Kamini Lau, District Judge, Comm.Court (Central)	Member
21	Committee for weeding out of Records to submit comprehensive report as to what is the time period for preservation of records under the Rules, the status of weeding out of records including the year-wise pendency of cases lying in the Record Rooms, which are yet to be weeded out.	Sh. Virender Kumar Bansal Principal District & Sessions Judge (N-E)	Chairperson
		Sh. Vishal Gogne, ASJ/Spl.Judge, (NDPS)(East)	Member
		Sh. Hasan Anzar, Spl.Judge (PC-Act) (CBI), (RACC)	Member
		Sh. Arul Varma, ASJ/Special Judge (NDPS) (South-East)	Member
22	Committee for Police Verification Report in respect of post of PA/ Sr.PA, Junior Judicial Assistant, Peon/Orderly/Dak, Peon, Chowkidar Book Binder & Sweeper etc. & for preparing SOP for verification of credentials/testimonials of candidates.	Sh. Amit Bansal, ASJ (SC-POCSO)-01, (West)	Chairperson
		Ms. Charu Aggarwal, Judge Family Court (West)	Member
		Sh. Pankaj Sharma, PO-MACT (Central)	Member
23	Protocol Committee for implementation of Standard Operating Procedure for Resolution of Complaints Grievances and Requisitions of Former Judicial Officers and of Dependents of Deceased Judicial Officers.	Principal District & Sessions Judge (HQ)	Chairperson
		Ms. Hemani Malhotra, District Judge, Comm.Court, (West)	Member
		Sh. Manish Yaduvanshi, ASJ-(SC-RC)-01, (West)	Member
		Sh. N.P. Kaushik, Officer of DHJS (Retd.)	Member
24	Committee for Centrally Sponsored Scheme for Fast Track Special Courts for the management of funds received for the scheme.	Sh. Pawan Kumar Jain Chairman (IT & Digitization) DDC	Chairperson
		Sh. Hem Raj, Addl. Sessions Judge(West)	Member
		Sh. Sunil Kumar Sharma , ASJ (West)	Member

25	Committee to lay down the guidelines to determine the cases having historical/public importance.	Sh. Virender Kumar Bansal, Ld. Pr. District & Sessions Judge (North-East)	Chairperson
		Sh. Shailender Malik, PO-MACT (SHD)	Member
		Sh. Pulastya Parmachala ASJ, (North-East)	Member
		Ms. Ruchi Agarwal Asrani, ASJ (FTSC) (POCSO) (West)	Member
26	Centralized Digitization Committee.	Sh. Pawan Kumar Jain, Chairman, (IT & Digitization) Delhi District Courts.	Chairperson
		The Officer In-charge/ Nodal Officer Central/West District, Tis Hazari Courts, Delhi dealing with Digitization matters.	Member
		The Officer In-charge/ Nodal Officer East/Shahdara/ North-East District, Karkardooma Court, Delhi dealing with Digitization matters.	Member
		The Officer In-charge/ Nodal Officer South-West District, Dwarka Court, Delhi, dealing with Digitization matters.	Member
		The Officer In-charge/ Nodal Officer South/South- East District, Saket Court, Delhi dealing with Digitization matters.	Member
		The Officer In-charge/ Nodal Officer North/North-West, Rohini Court, Delhi dealing with Digitization matters.	Member
		The Officer In-charge/ Nodal Officer New Delhi District, dealing with Digitization matters.	Member
		The Officer In-charge/Nodal Officer, Rouse Avenue Court Complex, Delhi dealing with Digitization matters.	Member
27	Staff Training Committee.	The Officer In-Charge, Administration-I	Senior Most to be Chairperson others to be Members
		The Officer In-Charge, Administration-II	
		The Officer In-Charge, Administration-III	
		Ms. Priyanka Bhagat, ASJ (SC-RC) (Central)	
28	Committee to ascertain the enhancements of conveyance allowance granted to Process Servers for distribution/ serving of Summons/Processes/Notices etc.	Sh. Hem Raj, ASJ (West)	Chairperson
		Sh. Vivek Beniwal, ACJ (Central)	Member
		Sh. Mayank Goel, ACJ (West)	Member
29	Review Scrutiny Committee/ Review DPC to scrutinize the cases of ibid Respondents/ employees (ex-officials).	Ms. Ravinder Bedi, District Judge, Comm.Court (Central)	Chairperson
		Sh. Anuj Aggarwal, ASJ (Spl.FTC), (Central)	Member
		Sh. Arul Varma, ASJ, Special Judge (NDPS), (South-East)	Member

30	Committee to look into matter of supply of uniform to the Employees.	Ms. Charu Aggarwal, Judge, Family Court (West)	Chairperson
		Ms. Harleen Singh Addl. Sessions Judge (POCSO) (West)	Member
		Ms. Ankita Lal, ASJ (FTSC) (RC) (West)	Member
31	Advisory Committee in respect of WP (C ) 2025/2016 titled as Narender Singh & Ors. Vs. The District & Sessions Judge (Hqs), Tis Hazari Court, Delhi	Sh. Arun Sukhija, Addl. Sessions Judge, (East)	Chairperson
		Sh. Arun Kr. Garg, ASJ (SC-POCSO) (SHD)	Member
		Sh. Atul Krishna Agrawal, Spl. Judge, (PC-Act) (CBI), RACC	Member
32	Committee to look into the issue as to whether Promotion of Group-D employees be treated as ' Fresh Recruitment' Or 'Promotion'.	Sh. Vinod Kumar, Principal District & Sessions Judge (West)	Chairperson
		Sh. Ajay Gulati-I, Joint Registrar (Judl) (DHC)	Member
		Sh. Ankur Jain, Judge Family Court (N-E)	Member
		Sh. Manish Khurana, Judge, Family Court (East)	Member
		Sh. Gajender Singh Nagar, ASJ, SC-RC (East)	Member
33	Sub Committee for Conducting Skill Test of Personal Assistant on relaxation of qualifying criteria of permissible mistakes from existing 04% to 10%.	Sh. Deepak Garg, District Judge, Comm.Court (Central)	Chairperson
		Sh. Ajay Singh Shekhawat, ASJ,(South-West)	Member
34	Committee of District Judges for Implementation & Migration to CIS 4.0	Sh. Pawan Kr. Jain, DHJS/Chairman IT & Digitization/Centralized Computer Commtee	Chairperson
		Sh. Sudhanshu Kaushik, ADJ+Wakf Tribunal (New Delhi)	Member
		Sh. Arul Varma, ASJ/Spl.Judge (NDPS), (S-E),	Member
		Sh. Sunil Kr. Sharma, ASJ (West)	Member
		Sh. Visvesh, MM (NI-ACT) (Central)	Member
		Sh. Ankur Panghal, Secretary, DLSA, North,RHN	Member
35	Sub Committee to visit Delhi Secretariat or any other office of Govt of NCT of Delhi wherein the Face Recognition Attendance System is being installed/used.	Sh. Rajesh Kumar, ASJ(SC-POCSO), (Central)	Chairperson
		Sh. Gaurav Sharma, MM (Central)	Member
		Sh. Yogesh Kumar, In-Charge (IT-Cell), Delhi District Courts.	Member
36	Committee to monitor/observe the reasons of delay of cases pending for more than 2 years. <b>(Centralized)</b>	Sh. Ashutosh Kumar, PO-MACT (Central)	Chairperson
		Chief Metropolitan Magistrate (Central)	Member
		Senior Civil Judge-cum-Rent Controller (Central)	Member

37	Identifying location for setting up e-sewa kendras outside the court complexes e.g. Government school building or other suitable places.	Sh. Deepak Garg, District Judge, Comm.Court (Central)	Chairperson
		Sh. Vivek Beniwal, ACJ/CCJ/ARC (Central)	Member
		Ms. Rishika Srivastava, Full Time Secretary, DLSA (Central)	Member
38	Committee for recommendation for allotment of Quarters in G and H Block of Saket Court Residential complex, New Delhi.	The Senior Most Judicial Officer residing in the complex other than Pr. District & Sessions Judge (HQs)	Chairperson
		President, Resident Welfare Association Saket Court Residential Complex.	Member
		Chairman, Residential Complex Maintenance Committee, Saket, New Delhi.	Member
39	Committee to consider the matters regarding recovery of damages charges for unauthorized occupation of Govt. Accomodation from Judicial Pool.	Sh. Sanjay Garg-I, Principal District & Sessions Judge (New Delhi)	Chairperson
		Ms. Madhu Jain, Principal District & Sessions Judge (South-East)	Member
		Sh. Rajneesh Kumar Gupta, Principal Judge, Family Court (HQs), Dwarka	Member
40	Committee to consider requests related to Cadre Change as per amended rule 41(1) of Chapter VIII (miscellaneous) of "Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012"	Ms. Illa Rawat, District Judge, Comm.Court (Central)	Chairperson
		Sh. Dig Vinay Singh, District Judge, Comm.Court (West)	Member
		Sh. Pawan Singh Rajawat, ASJ (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

  
(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs), Delhi

No. 73975-74175 F.1(3)/Gaz/23

Dated 03 OCT 2023

**Subject:- Re-constitution of Committees.**

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes Delhi/New Delhi/Rouse Avenue.
3. The Principal Judge, Family Courts (Hqs), Dwarka, New Delhi.
4. The Officers concerned.
5. AO(J)/Branch In-Charge,, all the branches (Central) Tis Hazari Courts, Delhi.
6. The PS to the undersigned.
7. The DCA (Admin) Principal Accounts Officer, GNCT of Delhi.
8. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.

  
Principal District & Sessions Judge (HQs)  
Delhi